

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB - 3496/ND/2019

IN THE MATTER OF:

Storm Export Pvt Ltd

Vs

Arsh Associates Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 of IBC

Order delivered on 03.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

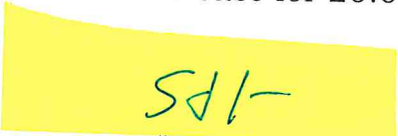
: Adv. Kunal Anand, Adv. Shivam Tyagi


For the Respondent

:

ORDER

Perusal of the record shows that the Ld. Counsel for the petitioner has not complied with the order dated 20.12.2019. Let the compliance of the same be done. List the case for 20.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)